

ITEM NO.6
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 563/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU @ UDAI PRATAP SINGH & ANR.

Respondent(s)

(IA No.43350/2019-CONDONATION OF DELAY IN FILING and IA
No.43351/2019-EXEMPTION FROM FILING O.T.)

Date : 01-12-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on respondent Nos.1 and 2 but none
has entered appearance.

Await original record from the High Court and Trial
Court. D.O. letter has already been issued. Registry to
inform telephonically.

List again on 11.1.2021.

ANIL LAXMAN PANSARE
Registrar